

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO - 152

ANSWERED ON 22nd JULY, 2024

Allocation of Funds for Education in Andhra Pradesh

152. DR. BYREDDY SHABARI:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government has any data regarding funds sanctioned, utilized, and lapsed for the education sector in Andhra Pradesh during the last five years and if so, the details thereof;

(b) whether there was any lapse in the utilization of central funds to the education sector by the Government of Andhra Pradesh from 2019-2024, if so, the details thereof;

(c) whether the funds have been made available under PM SHRI for government schools in Andhra Pradesh especially in Nandyal, if so, the details thereof;

(d) whether Government has any proposal to open new Kendriya Vidyalayas in Andhra Pradesh;

(e) if so, the details thereof; and

(f) whether opening of a Kendriya Vidyalaya at Nandyal is being considered, if not, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) & (b): Central Government is implementing a Centrally Sponsored Scheme viz. Samagra Shiksha since 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The fund sharing

pattern is in the ratio of 60:40 between the Centre and the State of Andhra Pradesh. The details of Central Share allocated and utilized in Andhra Pradesh under Centrally Sponsored Schemes of Samagra Shiksha, PM SHRI, PM POSHAN, ULLAS and RUSA during the last five years are given below.

1. Samagra Shiksha

(Rs. in Crore)

S.No.	Year	Central Share of Allocation	Utilisation (including State share)	Unspent balance adjusted
1	2019-20	1294.74	1393.06	554.75
2	2020-21	1348.53	1084.90	653.31
3	2021-22	1348.53	1476.31	816.73
4	2022-23	1712.58	1951.92	635.11
5	2023-24	1775.80	2685.24	-

2. Padhna Likhna Abhiyan (for 2020-21&2021-22)/ ULLAS (for 2022-23& 2023-24)

(Rs. in Crore)

S.No.	Year	Central Share of Allocation	Utilisation (including State share)	Unspent balance adjusted
1	2019-20	NIL	NIL	NIL
2	2020-21	4.45	1.69	3.43 Deposited in the CFI
3	2021-22	NIL	NIL	NIL
4	2022-23	5.13	NIL	3.85
5	2023-24	4.30	0.04	3.82 Available with State for implementation of Scheme for 2024-25.

3. PM POSHAN

(Rs. in Crore)

S.No.	Year	Central Share of Allocation	Utilisation (including State share)	Unspent balance adjusted
1	2019-20	33975.00	268.61	13.96
2	2020-21	35823.89	373.20	1.89

3	2021-22	40602.29	354.60	5.62
4	2022-23	35828.78	338.72	32.22
5	2023-24	33137.14	299.01	0

4. PM SHRI

(Rs. in Crore)

S.No.	Year	Central Share of Allocation	Utilisation (including State share)	Unspent balance adjusted
1.	2023-24	292.91	86.75	90.67
2.	2024-25 (so far)	420.98	0.00	-

5. RUSA- The total amount of central funds released under RUSA/ PM-USHA in the last five years i.e. from 2019-20 to 2023-24 to the State of Andhra Pradesh is Rs.88.72 crore.

(c): In FY 2023-24, Rs.106.46 crore was released as central share to the state under PM SHRI and the state approved Rs.15.35 crore for district specific components in Nandyal district. Out of this, Nandyal district has expended Rs. 5.62 crore.

(d) to (f): Opening of new Kendriya Vidyalayas (KVs) is a continual process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. KVS and Ministry of Education, Government of India continually receive proposals/requests from the various Sponsoring Authorities/public representatives for opening of new KVs across the country including Andhra Pradesh. Only receiving a proposal is not a pre-requisite for opening of a new KV. The proposals received from the sponsoring authorities for opening of new KVs are examined / processed at various levels and are subject to approval of the competent authority.
